COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 374 OF 2017

Dated: 30th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Limited Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

ORDER

List the matter on 20-9-2018.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js